

Project for the economic development of the State as well as the country, the land owned by the State Government is required to be handed over to the NHAI free of cost.

Annual Target for Highways

1934. SHRI T.K. RANGARAJAN : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether his Ministry has set up any annual target for the development of highways in the country;
- (b) if so, the details of the target fixed;
- (c) whether work has been done in achieving the targets; and
- (d) if so, the details of total length of Highways built during 2009-10?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH) : (a) to (c) This Ministry is primarily responsible for the development and maintenance of National Highways (NHs) and roads other than NHs are under the purview of the respective State Governments. The details of targets fixed for development of NHs during 2010-11 and achievements thereof, along with details of targets fixed and length of NHs built during 2009-10 are given in the table.

Sl. No.	Name of the scheme	Targets for the year 2010-11	Achievements (up to June, 2010)	Targets for the year 2009-10	Length of NHs built during 2009-10
1	2	3	4	5	6
1.	Widening single lane to two lanes (kms)	1116.97	297.00	1320.95	1233.85
2.	Strengthening of existing weak two lane pavement (kms)	1213.41	229.88	1058.08	1012.70
3.	Widening to four/six lanes (kms)	2637.55	554.10	3244.50	2742.58
4.	Improvement of riding quality (kms)	2307.04	715.76	2510.31	3168.02

1	2	3	4	5	6
5.	Construction of missing links (kms)	2.60	0.00	8.80	3.21
6.	Improvement to low grade sections (kms)	1.00	1.00	20.03	30.67
7.	Construction of bypaasses (Nos)	27	0	19	3
8.	Construction/rehabilitation of bridges (Nos)	189	9	134	122

(d) A total length of 4,989 km of NHs was built during the year 2009-10.

Bar to bid more than three projects under new contract policy

1935.SHRI ISHWAR SINGH : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the new contract award policy for building highways bars bidders to take on more than three projects even if they have the resources and expertise;

(b) whether addendums have been issued in modification of Clause 2.1.18 in case of prestigious six-lane DBFOT (Toll) project under Delhi-Agra NHDP-V, to this effect and if so, the details thereof;

(c) whether Government feels that such restrictions are necessary to prevent bidders from over-stretching themselves; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH) : (a) and (b) The Request for Proposal (RFP) documents for the road sector projects have been recently been amended for Build-Operate-Transfer projects, which would, *inter-alia*, curb intentional or accidental accumulation of projects for various National Highways projects, by bidders who may overstretch themselves and may result in difficulty in securing financing. According to these amendments, a Bidder shall not be eligible for bidding if,

(i) For projects with TPC less than Rs. 3000 crore, as on Bid Due Date, the Bidder, its Member or any Associate, either by itself or as member of a Consortium has been declared by the